

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 7- IA 52 of 2023
In
CP(IB) 182 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

SVG Fashion Ltd

V/s

Arpita Filaments Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..19/01/2023

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant / RP : Ms. Kareena Bakhtyarpuri, Adv. for Mr. Tirth Nayak, Adv.

For the Respondent :

ORDER

IA 52 of 2023

Application is filed by RP under Section 33 (1), (2) & 34 of IBC, 2016 seeking Liquidation of the corporate debtor. Let the copy be served to the ex-management.

List on 03.03.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**